

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 211/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd vs. Crown Alloy
waiting Instruments India Pvt
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Ratish Tripathi	Adv	Bhansali Eng.	
<u>2.</u>	Abhishek Mishra	PCS	Adv	Abhishek

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Sh. Ratnesh Tripathi alongwith Sh. Abhishek Mishra, PCS for the Operational Creditor. The present case is filed under Section 9 of I & B Code of 2016 against the Corporate Debtor Company. The Registry is directed to make scrutiny of the case and furnish its Report.

The counsel for the Operational Creditor is further directed to issue a fresh notice on behalf of this Tribunal to the Corporate Debtor Company for inviting its reply/objection, if any, on the present petition.

The matter to be listed on 25th January, 2018.

Dated:29.12.2017

Typed by:
Md. Zaid
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)